

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2608
ANSWERED ON 27.12.2018

PAR-TAPI-NARMADA RIVER LINK PROJECT

2608. DR. KIRIT SOMAIYA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the present status of proposed Damanganga-Pinjal and Par-Tapi-Narmada River Link Project in Gujarat and Maharashtra under River Link Programme;
- (b) whether it is true that Maharashtra has proposed certain amendments and submitted any MoU with proposed changes to the Government;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the time by which the matter is likely to be finalised in accordance with the proposed changes as suggested by Maharashtra?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) The Detailed Project Report (DPR) of Damanganga-Pinjal link project was completed by National Water Development Agency (NWDA) and sent to Governments of Maharashtra and Gujarat during March 2014. The Advisory Committee of Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) has accorded techno-economic clearance subject to submission of forest clearance from Ministry of Environment, Forest and Climate Change (MoEF & CC) and clearance for Rehabilitation & Resettlement (R&R) of tribal population from Ministry of Tribal Affairs (MoTA). Municipal Corporation of Greater Mumbai (MCGM) has submitted applications to MoEF & CC for forest clearance and to MoTA for clearance for R&R of tribal population in June 2016.

The DPR of Par-Tapi-Narmada link project was completed and sent to concerned States of Maharashtra and Gujarat during 2015. Subsequently, the modified DPR based on the suggestions of Government of Gujarat to include more tribal areas in the command area was also prepared and sent to Governments of Maharashtra and Gujarat during May, 2017. Government of Gujarat has sent the modified DPR to Central Water Commission for technical appraisal.

(b) to (d) A draft Memorandum of Understanding (MoU) for implementation of above two projects was sent to Governments of Maharashtra and Gujarat in September, 2017. Subsequently, Government of Maharashtra has requested to include four Intra-State links in the MoU. These links are namely; (i) Damanganga (Ekdare)-Godavari link, (ii) Damanganga-Vaitarna-Godavari (Kadva Dev) link, (iii) Par-Godavari link and (iv) Nar-Par-Girna link. Accordingly, the revised draft MoU incorporating the four Intra-State link projects was prepared and sent to Government of Maharashtra and Government of Gujarat for their concurrence. Efforts have been made to arrive at consensus on water sharing among these two States and meetings have been held from time to time.
